## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 95.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.27/2009	
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited	
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others	
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others	
UNDER SECTION	397/398	

## **Counsel for Petitioner(s):**

one No. Signature	E-mail & Telephone No.	Designation	Name of the Counsel(s)
56652	9849056652	Pcs	S. Chidamtenam
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Chidambaram, Learned PCS for the petitioner and Shri Hari Krishna for Shri Milind G. Gokhle, Learned Counsel for the Respondent.

Both the Learned Counsels submit that the issue in question is under negotiation and likely to be settled. Therefore, both the counsels request two week's time. It is made clear that no further adjournment shall be granted. Post the case on 16.11.2017.

Member (T)

Bm

Member (J)